

CA 55/92

CW

CA 56/92

2.6.94

DR

(20)

The file has been placed before me today. Seen the office report. Dealing Asstt. to be more careful in future. List this case for hearing on 1.7.94. Notify in the warning list.

DR

1-7-94

(21)

Hon. Mr. V.K. Seth, A.M.
Hon. Mr. D.C. Kema, J.M.

None for either of the parties but this case for hearing on ~~16/8/94~~ 6/7/94

CA filed.
A.M. filed.
Submitted for
Hearing
Ch

2.7.94

JM

AM

6/7/94

Hon. Mr. V.K. Seth, A.M.
Hon. Mr. D.C. Kema, J.M.

(22)

OR

CA filed
of behalf of
respondents
AS not filed
the case is not
admitted.
Submitted for
admission

of copies prepared
today & sent to
reception counter
on dt. 14-7-94
14-7-94

The case called out, none responded on behalf of applicant. Shri A.K. Chaturvedi learned counsel for the respondents is present & submitted that identical matter has been decided by this Tribunal Judgment dated 3/6/94 in re. CA No 77/94 in re. Chandan Deep Srinivasa & others vs. Union of India & others